

C. A. T. Bench, JAIPUR

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Date of Order	Orders <u>04</u> 177/74
<u>21.4.74</u>	<p><u>Sh. M. S. Soamy, counsel for the applicant.</u></p> <p>The learned counsel for the applicant wishes to withdraw the application. The same is accordingly dismissed as withdrawn.</p> <p><u>Ramalal</u>  <u>(B. B. Mahajan)</u>  <u>Member (Adm.)</u></p>
<u>21.4.74</u>	<p><u>MA 191/74</u></p> <p>Since the OA has been withdrawn, the MA has become defunct and the same is dismissed accordingly.</p> <p><u>Ramalal</u>  <u>(B. B. Mahajan)</u>  <u>Member (Adm.)</u></p>
	<p><u>Carry out to the up and on mid 26/5/</u></p> <p><u>Carry out 27-4-74</u></p> <p><u>8</u></p>